

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**LOK SABHA
UNSTARRED QUESTION NO. 793
TO BE ANSWERED ON 26.06.2019**

Illegal Mining of Coal

793. SHRI SANTOKH SINGH CHAUDHARY:

Will the Minister of COAL be pleased to state:

(a) whether the Government has received any complaints regarding illegal coal mining in various parts of the country and if so, the details thereof;

(b) the action taken by the Government in this regard;

(c) the number of workers who have died in coal mines in the last three years, State-wise;

(d) whether the Government has taken steps to improve the working conditions of the coal workers; and

(e) if so, the impact of the steps taken on the health of the workers and if not, the reasons therefor?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a) Complaints are received by the Government regarding illegal mining of the coal. As per the complaints received through Coal Mine Surveillance and Management System (CMSMS), which is a web based portal along with 'Khanan Prahari' mobile app for detection, monitoring and recording of action taken on illegal coal mining, the total number of 109 complaints till 31st May, 2019 have been generated. The details of which are as follows:-

Total Number of Complaint Generated	109	
	CIL Area	Non-CIL Area
Number of complaint generated	65	44
Complaint verified	64	12
Complaint found true	19	12
Complaint found false/repeated after verification	45	9
Complaint yet to be verified	1	32

(b) Coal Mine Surveillance and Management System(CMSMS) along with 'Khanan Prahari' mobile application have been developed by Central Mine Planning and Design Institute (CMPDI) in association with Bhaskaracharya Institute For Space Applications and Geo-Informatics (BISAG), Gandhinagar to detect, monitor and record action taken on illegal

mining cases. This system enables any citizen to report an illegal mining incident through 'Khanan Prahari' mobile app, which is uploaded directly to CMSMS portal. Reports are automatically sent to the designated Nodal Officers, who take action in a time bound manner and record the action taken on the CMSMS portal.

(c) The number of workers, who have died in different coal mines of Coal India Limited (CIL) & its subsidiaries and the Singareni Collieries Company Limited (SCCL) in the last three years, State-wise are given below:

Year	State								Total
	West Bengal	Jharkhand	MP	UP	Chhattisgarh	Maharashtra	Odisha	Telengana	
2016	8	33	10	1	2	5	2	12	73
2017	9	8	8	0	6	1	5	12	49
2018	2	10	3	2	13	5	8	7	50

(d) Several steps have been taken by the Government to improve the working conditions of coal workers by complying with the provisions of statute in this regard.

(e) Such improvements do result in better Health Index of coal workers. Although any impact assessment on this account has not been conducted.
